

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.84/9/AMR/2022		9 of IBC	Bharat Heavy Electricals Limited (BHEL), New Delhi Vs. Navayuga Engineering Company Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

At request of the Counsel for the Corporate Debtor for filing counter, list the matter on 19.10.2022.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**